

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 15<sup>th</sup> May, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 220/2017	Mokshda Paryavaran Evam Van Suraksha Samiti Vs. Union of India & Ors.	Mr. Siddhartha Singh, Adv. for Applicant
2.	Original Application No. 257/2017	K. C. Tan Industries Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
3.	Original Application No. 262/2017	Tajammul Ki Tannery Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
4.	Original Application No. 263/2017	M/s Sabra Leather Finishers Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
<b>AFTER NOTICE</b>			
5.	Original Application No. 226/2017 (M.A. No. 430/2017)	Rajbir Bhati Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Abhishek Yadav, Adv. for R-1
6.	Original Application No. 228/2017	Mohd. Shariq Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for NDMC
7.	Original Application No. 237/2017	M/s Lotte Electronics Ltd. Vs. Uttarakhand Environment Protection and Pollution Control Board	Mr. Kamal Kumar Pandey, Adv. for Applicant  Mr. Mukesh Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA
8.	Original Application No. 245/2017	Mahesh Chandra Saxena Vs. State of Uttar Pradesh & Ors.	Mr. Rahul Khurana, Adv. for Applicant  Mr. Dharendra Kumar Yadav, Adv. for R-1 & 2 Mr. B. V. Niren, Adv. for CGSC
<b>FOR COMPLETION OF PLEADINGS</b>			
9.	Original Application No. 573/2016	Shailesh Singh Vs. Beltek Canadian Water Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh, in person  Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. R.H.A. Sikander, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for State of UP

10.	<b>Execution Application No. 18/2017 IN</b> O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5
11.	Original Application No. 159/2017 <b>(M.A. No. 518/2017)</b>	Veterans Forum for Transparency in Public Life Vs. Chapra Nagar Parishad & Ors.	Dr. Bishwanath Prasad Singh, Applicant in person
12.	Original Application No. 163/2017 (M.A. No. 297/2017)	Sheikh Sarai, Phase-I MIG Flats Owners Welfare Association (MIRA) Vs. Union of India & Ors.	Mr. B. P. Singh & Mr. K. V. Sreemithun, Adv. for Applicant  Ms. Puja Kalra, Adv. for R-3 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
13.	Original Application No. 202/2017	M/s Aman Metals Finishers Vs. State of Uttrakhand & Anr.	Mr. Pankaj Kumar Singh, Adv. for Applicant  Mr. Mukesh Verma, Adv. R-1 Mr. Rahul Verma, Adv.
<b>FOR HEARING</b>			
14.	Original Application No. 223/2016	Nizamuddin West Association (Regtd.) Vs. Union of India & Ors.	Mr. Kamlesh K. Mishra, Adv. for Applicant  Ms. Sakshi Popli, Adv. for R-1 Mr. Sumeet Pushkarma, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Narender Pal Singh & Mr. Dinesh Jindal, LO for R-5 Ms. Tanya Agarwal, Adv.
15.	Original Application No. 289/2016	Jagbir Singh Vs. State of Haryana & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2 Mr. Raj Kumar, Adv. for CPCB
16.	Original Application No. 586/2016 (M.A. No. 122/2017)	Residents Welfare Association, Jharsently Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for R-4 Mr. Rajkumar, Adv. for R-5 Mr. Shivesh P. Singh, Adv. for R-9 Mr. Pawan Upadhyay, Adv. for R-10 & 11 Mr. Abhishek Pareek, Adv. for R-12, 13 & 18 Mr. Siddharth Batra, Adv. for R-14 Ms. Neelam Rathore, Adv. for R-15 & 16 Mr. Suraj Prakash, Adv. for R-17 Mr. Jaivir Bains, Adv. for R-19 Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Ratan Kumar Singh, Adv.
17.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015, M.A. No. 1208/2015, M.A. No. 87/2016 & M.A. No. 1049/2016)	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Mr. V. Senthil Kumar & Mr. Adesh Kumar, Adv. for Applicant  Mr. Abhishek Yadav, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj Sachan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB

18.	Original Application No. 484/2015 (M.A. No. 155/2017 & <b>M.A. No. 567/2017</b> )	Shailesh Singh  Vs. Hotel The Oberoi Amarvilas & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh for Applicant  Mr. Ajay Bhargava, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 to 4 Mr. I. K. Kapila, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-6 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-7 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. Pinaki Misra, Sr. Adv. with Ms. Rashmi Beri, Adv. for R-10 Mr. Ajit Sharma, Adv. for Agra Nagar Nigam
19.	Original Application No. 41/2015 (M.A No. 100/2015)	Umashankar Patwa & Ors.  Vs. Union of India & Ors.  <b>(Earlier titled as D.K. Joshi Vs. Union of India &amp; Ors.)</b>	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 7 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Ajit Sharma, Adv. for R – 5 Ms. Antima Bazaz, Adv. Mr. Vikas Malhotra, Adv. for MoEF Mr. Ravi P. Mehrotra, Adv.
20.	Original Application No. 189/2014 (M.A No. 654/2014 & <b>M.A No. 356/2017</b> )	Umashankar Patwa & Ors.  Vs. Union of India & Ors.  <b>(Earlier titled as D.K. Joshi Vs. Union of India &amp; Ors.)</b>	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 8 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Ajit Sharma, Adv. for R-5 Mr. J.M. Sharma, Sr. Adv. along with Mr. Pinaki Mishra, Sr. Adv. Mr. Avijit Bhushan, Adv. for R - 7
21.	Original Application No. 329/2015	Gram Panchayat ARABA  Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Sanjeet Purohit, Adv. for RIICO
22.	Original Application No. 521/2015	M. M. Charitable Trust  Vs. State of Rajasthan & Ors.	Mr. Kshamendra Mathur, Adv. for Applicant  Dr. P. S. Bhati, AAG for RSPCB Mr. Shiv Mangal Sharma, AAG Rajasthan and RSPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Dinesh Mehta, Adv. for R-3 Mr. Sanjeet Purohit, Adv. for R-6 Mr. Rishabh Sanchit, Adv. for JPNT Mr. Rahul Khurana, Adv. Mr. Sarad K. Sunny, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Mishra, Adv. for UPPCB
23.	Original Application No. 448 (T <sub>HC</sub> )/2013 (CW 4050/12) (M.A. No. 1228/2015 & M.A. No. 513/2017)	U.R. Beniwal  Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Sanjeet Purohit, Adv. for RIICO

			Mr. V.K. Mathur, Adv. for R – 3 Mr. Dinesh Mehta, Adv. for R – 4 Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R – 10 Mr. Ravi Bhandari, Amicus Curiae Mr. Pragya Baghel, Adv. Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
24.	<b>M.A No. 832/2014</b> in Original Application No. 358(THC)/2013	Laxmi Suiting Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Dr. R. Kharha, Adv. Mr. Dinesh Mehta, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
25.	Original Application No. 20(T <sub>HC</sub> )/2015	Ramesh Vs. State of Rajasthan & Ors.	Mr. Shiv Mangal Sharma, AAG for R-1 & 2 Mr. A. K. Prasad, Adv. for GGWA Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF
26.	Original Application No.446 (T <sub>HC</sub> )/2013 (CW 7932/11) (M.A. No. 811/2015)	Multan Singh Vs. State of Rajasthan & Ors.	Mr. Ravi Bhandari, Amicus Curiae  Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Dinesh Mehta, Adv. for R – 5 Mr. Sanjeet Purohit, Adv. for RIICO Mr. A. K. Prasad, Adv. for CGWA Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. S. A. Zaidi, Adv.

**Date : 15<sup>th</sup> May, 2017**  
**Time : 04:30 PM**

**HON'BLE DR. JUSTICE JAWAD RAHIM**  
**JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**  
**WESTERN ZONE BENCH, PUNE**  
**(THROUGH VIDEO CONFERENCING)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING (THROUGH VIDEO CONFERENCING)</b>			
27.	Original Application No. 42/2016 (M.A. No. 935/2016)	Rajeev Rai Vs. Union of India & Ors.	Mr. Keshav Mohan & Mr. Rishi K. Awasthi, Advs. for Applicant  Mr. Divya Prakash Pande, Adv. for R-1 Mr. Dharendra K. Yadav, Adv. for R-2, 3 & 6 Mr. Syed Hussain Adil Taqvi, Adv. Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-4 Mr. Rakesh Kr. Khanna, Sr. Adv. with Mr. Vinod Kumar, Adv. for R-5 Mr. Vishwendra Verma, Adv. Mr. Avinesh Gaba, Adv.

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